

**Anti-Pollution Measures in Kota
(Rajasthan)**

*213. SHRI SAIFUDDIN CHOWDHURY : Will the PRIME MINISTER be pleased to state :

(a) whether Kota in Rajasthan is under threat of 'Chemical Rains' due to effluents discharged by the industries and their lack of interest in taking effective anti pollution measures ; and

(b) the steps Government are contemplating to ensure that public safety is not endangered by these industries ?

THE PRIME MINISTER (SHRI RAJIV GANDHI) : (a) No, Sir.

(b) *Water Pollution*

So far, 6 out of a total of 8 major industries and 1 out of a total of 4 medium industries have put up treatment systems.

Air Pollution

The State Pollution Control Board has directed all the 9 air polluting industries to control their emissions.

Calcutta Airport

*214. SHRI AMAR ROY PRADHAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the position of the Calcutta Airport in terms of passenger and cargo traffic and servicing and overhauling operations has shown steep decline since fifties and is trailing behind Delhi and Bombay ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b). The traffic data since 1968 is at present readily available. It indicates that the passenger and cargo traffic

has registered a modest growth at the Calcutta air port as compared to Delhi and Bombay airports where it has been very substantial. This is because of the relatively poor generation of traffic in Calcutta as compared to Delhi and Bombay.

There has been an overall augmentation in the servicing and overhauling facilities at Calcutta. Several major facilities for servicing of jet aircraft and engine components have been set up at Calcutta by the Indian Airlines. An investment of about Rs. 7 crores has been made by the Indian Airlines in the past five years for creating new facilities.

Coordination between Union and State Governments for Development of Tourism during the Seventh Five Year Plan

*215 SHRI B.V. DESAI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the State Tourism Development Corporations have been advised by his Ministry to formulate proposals to promote private sector investment ;

(b) if so, whether a meeting of the various State Tourism Development Corporations was held in October, 1984 ;

(c) if so, the main subjects discussed and the decisions arrived at the meeting ; and

(d) whether the main purpose of the meeting was to discuss the question of coordination between the Union and the State Governments for the development of tourism, particularly during the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) to (d). The Approach Paper on the Seventh Five Year Plan as formulated by the Planning Commission and subsequently approved by the Na-